

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPECIAL JUDGE  
(PC ACT) (CBI) ROUSE AVENUE DISTRICT COURT, NEW DELHI.**

**OFFICE ORDER**

In partial modification of this office order No.Committee/D&SJ/RACC/2020/21010-79 dated 9<sup>th</sup> November, 2020, the following Committee at Rouse Avenue District Court, New Delhi is hereby re-constituted consisting of the following Judicial Officers/Members, with immediate effect:-

<b>Sl. No.</b>	<b>Name of the Committee</b>	<b>Name of the Judicial Officer/Member</b>	<b>Designated As</b>
1	<b>Digitization Committee</b>	<b>Sh. Pulastya Pramachala, Special Judge (PC Act), CBI</b>	<b>Chairperson</b>
		Sh.Harish Kumar, Special Judge (PC Act), CBI	Member
		Sh. Harjyot Singh Bhalla, CMM	Member

Sd/-  
**(Chandra Gupta)**  
Principal District & Sessions Judge(Officiating)  
Rouse Avenue District Court,  
New Delhi.

No.Committee/D&SJ/RACC/ND/2020/ E-21170-21229

Dated 9<sup>th</sup> November, 2020

**Copy forwarded digitally for information to :-**

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Chairperson, Centralized Computer Committee, Tis Hazari Courts, Delhi

**Copy forwarded digitally for information and necessary action to :-**

1. All the Judicial Officers, Rouse Avenue District Court, New Delhi.
2. The Officer In-charge, Record Rooms & Digitization, RADC, New Delhi.
3. All the Branch In-charges, Rouse Avenue District Court, New Delhi.
4. The P.S. to the undersigned.
5. The In-charge, Computer Branch, RADC, New Delhi for uploading on the official website
6. The In-charge/Care Taker, Care Taking Branch, Rouse Avenue District Court, New Delhi.
7. The Executive Engineer(Civil), PWD, RADC, New Delhi.
8. The Executive Engineer(Electrical), PWD, RADC, New Delhi

Sd/-  
Principal District & Sessions Judge(Officiating)  
Rouse Avenue District Court,  
New Delhi